

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017




NAME OF THE COMPANY

Union of India

Vs

Satyam Computer Services Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Sanjeev Narulu,	CGSC	} UOI SFO	
2.	Ms. Anurita Chandra Adv			
3.	Mr. Ajeet Kumar Srivastava	Prosecutor		
4.	Ms. Urmitjeet Kaur, Adv	Company Law		
5.	Ms. Sweety Bhargava, Adv			
6.	MR. Girish Banerjee	Ss. Adv	} R-4	
	MR. M.S. ANANTH	Adv.		
	MR. BRIJESH KUMAR	Adv		
7.	Mr. PRATEEK DHIR	Adv.	R2 & R3	Prateek Dhir
8.	K. Ramakrishna Raju	Advocate	R-13	

ORDER

Learned counsel for the respondent Nos. 6 & 7 states that a copy of the sir-rejoinder has been furnished him and he wish to file reply to the same as new allegations have been made. For the aforesaid purpose he seeks and is granted two weeks time. Let the same be filed within two weeks.



Contd....

All application shall be taken up with the main case.

List for arguments on 13.04.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(S.K. MOHAPATRA)
MEMBER (T)